

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 1686.
TO BE ANSWERED ON MONDAY, THE 21ST SEPTEMBER, 2020.**

SINGLE WINDOW CLEARANCE SYSTEM

1686. SHRI Y.S. AVINASH REDDY:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether it is true that the Government has taken a decision to give all approvals and clearances to the industries at one go by introducing single window approval system; and
- (b) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)

**THE MINISTER OF COMMERCE & INDUSTRY
(SHRI PIYUSH GOYAL)**

- (a) & (b):** The Central Government is working on setting up a Single Window System for clearances and approvals of industry in the country. Despite the presence of several IT platforms for investing in India such as in departments of the Government of India and State Single Window Clearances, investors need to visit multiple platforms to gather information and obtain clearances from different stakeholders. To address this, the **creation of a centralized Investment Clearance Cell** which would provide end-to-end facilitation support, including pre-investment advisory, information related to land banks; and facilitating clearances at Central and State level was proposed and the same is also a Budget Announcement 2020-21.

The cell is being planned as a **One-stop digital platform** to obtain all requisite central and state clearances/approvals required to start business operations in India. The Investment Clearance Cell will be a National portal that integrates the existing clearance systems of the various Ministries/ Departments of Govt. of India and of State Governments without disruption to the existing IT portals of Ministries and will have a single, unified application form. This will **eliminate the need for investors to visit multiple platforms/ offices** to gather information and obtain clearances from different stakeholders and provide time-bound approvals and real time status update to investors.
